

(d) action taken thereon against those;

(e) the action taken to reallocate the same to them; and

(f) what are the targets for 1981-82 to allot such land to these types of people under 20 Point Programme?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) The information is being collected and will, on receipt, be placed on the Table of the Sabha.

(b) to (e). No such reports/complaints of large scale dispossession of allottees have been received. In cases where such instances have been reported, the State Government have been taking appropriate action. The Government of India have already requested the State Government to ensure that allottees of ceiling-surplus land are not disturbed in their possession and evicted therefrom either by erstwhile owners or by other powerful vested interests.

(f) No such targets have been fixed by the Government of India.

Flood Affected Places in States

87. SHRI G. M. BANATWALLA: Will the Minister of AGRICULTURE be pleased to state:

(a) the names and number of places in each State affected by recent floods;

(b) the approximate loss of life and property in each of these affected places;

(c) details of precautionary steps that had been taken against these floods; and

(d) the nature and extent of relief provided to the victims of the floods?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTRY RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Information is given in Statement I.

(b) Information is given in Statement II.

(c) and (d). Before the onset of monsoon, the States were alerted, both at the Ministers as well as official level regarding disaster preparedness measures against floods. Among others, these includes patrolling of embankments, stocking of relief material, maintenance of communication links and preparation of contingency plans for areas which may get isolated by floods.

The State Governments have confirmed the implementation of the Model Action Plan and also their preparedness to meet the flood situation and setting up of State Level Coordination Committees and Relief Committees at various levels, mobilisation of the rescue and relief material in strategic places etc.

The Ministry of Irrigation have arranged to issue flood forecasts and warnings to the general public. The Indian Meteorological Department have also issued warnings of heavy rainfall through the mass media, when necessary.

Every State Government has been provided with margin money on the basis of the recommendations of the 7th Finance Commission to meet immediate expenditure necessitated by natural calamities. The State Governments have sanctioned ex-gratia payment to the families of the deceased and injured persons and subsidy for rebuilding/repair of the houses damaged in accordance with the norms prescribed by them. Assistance has also been extended for the cattle loss. Relief camps and health Centres have been opened to provide relief to the affected population. Food packets had been air-dropped to the marooned people. Cattle camps have been opened. Essential items viz., food-grains, Kerosene, match boxes, were made available and essential medicines as also jet vaccination teams have been deputed for carrying out mass vaccination. The Central

Social Welfare Board and State Advisory Boards have been instructed to mobilise voluntary relief for flood people. Pending the visit of the

Central Team, the Government of Rajasthan have been given an "on account" advance of Rs. 5 crores towards flood relief.

Statement—I

The names of places in each States affected by recent floods.

Name of the State	No. of Districts	Names of districts affected by floods
1. Assam	9	Dibrugarh, Lakhimpur, Cachar, Sibsahar, Nwewgong, Karbi Ankeng, Gawalpara, Kamrup, Darang.
2. Bihar	18	Katihar, Saharsa, Madhupura, Purnea, Madhubani, Samastipur, Darbnanggha, Begusarai, Muzaffarpur, Sitamurni, Motihari, Batiah, Gopalganj, Siwan, Khagaria, Bhagalpur, Nalanda, Niawadah.
3. Gujarat	7	Ahmednadar, Mehsana, Khada, Kutch, Rajkot, Gandhinagar, Jamnagar.
4. Haryana	8	Ambala, Karnal, Hissar, Rohtak, Faridabad Kurukshetra, Jind Sirsa
5. Kerala	Not reported.	
6. Orissa	1	Balasore.
7. Punjab	7	Faridkot, Ferozpur, Roopnagar, Jullunder, Hoshiarpur, Patiala, Amritsar.
8. Rajasthan	11	Jaipur, Bikaner, Swai Madhopur, Tonk, Nagol, Banswara, Kota, Bharatpur, Sriganga-Nagar, Sikar, Bundi.
9. Uttar Pradesh	31	Mainpuri, Aligarh, Mathura, Agra, Etawah, Pratapuri, Sultanpur, Do ori, Gazipur, Pitheranarh, Gonda, Unnae, Basti, Gorakhpur, Faizabad, Hardoi, Chameli, Naintal, Forrakhabad, Behraich, Muzaffar Nagar, Pilibhit, Aazmgarh, Bara Banki, Balia, Budaun, Kheri, Etah, Bareilly, Sitapur, and Sharanpur.
10. West Bengal	5	Kidnapere, Malda, West Denajpore, Coach behar and Darjeeling.

Statement—II

Compiled on the 12th August, 1981

Name of the State	No. of Distt. affected	Area affected in lakh hectares	Population in lakhs	Damage to Crops		Damage to Houses		Cattle lost (Nos.)	Human lives lost (Nos)	Damage to public utilities (Rs. in lakhs)	Total damage to crops, houses & Public utilities (Col. 6+8+11) (Rs. in lakhs)	Remarks
				Value in Rs. lakhs	Area in Value in Rs. lakhs	Number	Value in Rs. lakhs					
4	4	3	4	5	6	7	8	9	10	11	12	13
1. Assam	.	19	2.82	9.47	131.94	1067	2.56	194	20	2.11	†136.61	*Relates to first wave.
2. Bihar	.	18	9.54	47.86	1623.15	22254	167.78	5	3	56.73	1847.66	
3. Gujarat	.	7	N.R.	0.40	N.R.	14201	N.R.]	3284	53	51.53	51.53	
4. Haryana	.	8	0.11	0.26	15.34	1048	9.57	16	3	N.R.	24.91	
5. Kerala	.	N.R.	0.25	30.00	N.R.	14961	52.66	14	54	2900.66	2953.32	
6. Orissa	.	1	0.51	1.54	6.00	14	0.40	Nil	Nil	8.51	14.91	
7. Punjab	.	7	N.R.	0.49	85.31	7937	17.43	32	5	10.68	113.42	
8. Rajasthan	.	11	N.R.	4.50	2.48	78553	Being assessed	31254 *(241)	124 *14	4144.00	4144.00	*Missing
9. Uttar Pradesh	.	31	13.60	..70.11	4.42	5000.00	1250.00	537	179	5000.00	11950.00	
10. West Bengal	.	5	0.30	1.12	0.29	25.30	1.47	N.R.	1	0.05	26.82	
TOTAL	.	97	27.03	165.75	12.52	6887.04	1501.87	35336	442 *(241)	12147.27	20563.18	*Missing

N.R. —Not reported.